

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 118
IA No. 104/JPR/2024
MA (IBC) No. 11/JPR/2024
CP No. (IB)- 13/95/JPR/2024
Under Section 95 of IBC, 2016

In the matter of:

Bank of Baroda

... Applicant/Financial Creditor

Versus

Kavita Chauhan

...Guarantor/Respondent

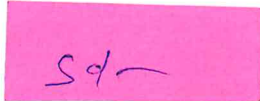
**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

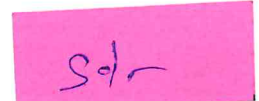
For the Applicant : Vikas Jain, Adv.
For the Respondent : Akarsh Mathur, Adv.
For the RP : Pratibha Khandelwal, RP

ORDER

List the matter on 09.09.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

July 22, 2024